Bill No. 48 of 2023

THE CENTRAL SANSKRIT UNIVERSITIES (AMENDMENT) BILL, 2023

By

SHRI RAVI KISHAN, M.P.

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BILL

to amend the Central Sanskrit Universities Act, 2020.

BE it enacted by Parliament in the Seventy-fourth Year of the Republic of India as follows:—

1. (1) This Act may be called the Central Sanskrit Universities (Amendment) Act, 2023.

Short title and commencement.

- (2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.
- **2.** In the First Schedule to the Central Sanskrit Universities Act, 2020, in entry 2, under the heading "Name of the Campus", after item (b), the following item shall be inserted, namely:—

Amendment of the First Schedule.

10 "(c) Gorakhpur Campus".

 $5\ of\ 2020$

STATEMENT OF OBJECTS AND REASONS

The Sanskrit language represents the soul of India. It has been the vehicle of Indian thoughts for millions. Sanskrit contains literature of exemplary value and the finest Indian minds found the expression in it. Sanskrit is not only mother of different Indian languages but also of some foreign languages.

In a situation where the new generation is running away from its own roots and has developed contempt for the cultural traditions of our country, the importance of teaching Sanskrit becomes crucial. The time has come when we must make sincere efforts to make the new generation aware of the great traditions and thoughts of India. It is important to highlight here that relation between Sanskrit language and Indian scheduled and non-scheduled languages are symbiotic in nature and as a result, development of Sanskrit means development of other languages also.

The Government has enacted the Central Sanskrit Universities Act, 2020 to establish and incorporate Universities for teaching and research in Sanskrit and develop all-inclusive Sanskrit promotional activities. Under the said Act, the Lucknow Campus and the Ganganath Jha campus of the Central Sanskrit University has been established in respect of the State of Uttar Pradesh. However, the need has been felt to establish the campus in Gorakhpur district to enable the propagation and teaching of Sanskrit in the Gorakhpur and nearby districts of the State of Uttar Pradesh.

The Bill, therefore, seeks to amend the Central Sanskrit Universities Act, 2020 with a view to establish a campus of the Central Sanskrit University at Gorakhpur in the State of Uttar Pradesh.

Hence this Bill.

New Delhi; January 24, 2023. RAVI KISHAN

FINANCIAL MEMORANDUM

Clause 2 of the Bill seeks to establish a campus of the Central Sanskrit University at Gorakhpur in the State of Uttar Pradesh. The Bill, therefore, if enacted, would involve expenditure from the Consolidated Fund of India. It is estimated that a recurring expenditure of about rupees two hundred crore will be involved per annum from the Consolidated Fund of India.

A non-recurring expenditure of about rupees fifty crore is also likely to be involved.

ANNEXURE

[Extract from the Central Sanskrit Universities $\mbox{Act, 2020} \label{eq:action}$

(Act No. 5 of 2020)

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THE FIRST SCHEDULE

[See section 3(1)(a)]

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Serial No.	Name of the State	Name of the Campus
(1)	(2)	(3)
1.	*	*
2.	Uttar Pradesh	(a) Lucknow Campus
		(b) Ganganath Jha Campus
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